

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1241 of 2019

IN THE MATTER OF:

Power Chem Plast Ltd.
Versus

...Appellant

Batra Plywood Industries Pvt. Ltd.
Present:

...Respondent

Appellant : Mr. Pankaj Khullar Advocate

Respondent: Mr. Rohit Sharma , Mr. Rounak Nayak Advocates for R-1

O R D E R

25.02.2020 Mr. Rounak Nayak Learned counsel appears for the R-1 (Corporate Debtor) seeks time to file Vakalathnama and also prays for filing of Reply. For filing of Reply by Respondent No.1, at request, the matter is adjourned to **19th March, 2020.**

In the meanwhile, the Learned counsel for the Appellant is directed to serve copy of the paper book and other relevant connected Appeal papers to the Learned counsel for the Respondent No.1 within three days from today.

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn